

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:558

ANSWERED ON:09.12.2013

FDI IN E COMMERCE

Bhagora Shri Tarachand; Dhruvanarayana Shri R. ; Thamaraiselvan Shri R.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to open Foreign Direct Investment in e-commerce retail to facilitate the foreign retailers;
- (b) if so, the details thereof and the reasons therefor; and (C) the details of benefits likely to be extended to manufacturing/employment/warehousing industry etc. in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN)

(a): As per extant FDI policy, FDI, up to 100%, under the automatic route is permitted in B2B e-commerce activities. Retail trading, in any form, by means of e-commerce, is not permitted, for companies with FDI, engaged in the activity of single/multi-brand retail trading. There is no proposal to open FDI in e-commerce retail.

(b) & (c): Do not arise.